

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

C.P. (IB)-1615(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 23.02.2018

NAME OF THE PARTIES: Norton Aluminium (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

ORDER

At request of the Petitioner's Counsel, list this matter on **09.03.2018**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)